



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.


PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**


C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP51/14	64/16	Hearing	397/ 398	Puttanarayanappa Nadikeraiah and 3 others Vs Bindu Labels Pvt. Ltd and another

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION	REPRESENTATION BY WHOM (Petitioner Respondent)	SIGNATURE
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1.	P. DAKSHAYANI 9900814126	representative of Petitioners		
2)	Prakeep 9036841647	RE-RL		

PCS for petitioner is present. She has filed written submissions on behalf of petitioner. Respondents' counsel filed 2 sets of copies. For hearing on respondents' side, posted finally to 03.04.2017.


MEMBER (J)


MEMBER (T)